

HIGH COURT OF JAMMU AND KASHMIR AT RINAGAR
(Office of the Registrar Judicial)

To

The Secretaries,
Jammu and Kashmir High Court Bar Association Srinagar, Bar Association
Anantnag/ Baramulla/ Budgam/ Bandipora/ Ganderbal/ Handwara/ Kupwara/
Kulgam/ Pulwama/ Shopian/ Sopore/ Leh and Kargil.

No:- 57-PA/RJS

Date:- 25.1.2017

Subject:- Intimation regarding date schedule for conducting AIBE-X-Examination by Bar
council of India.

Sir,

Kind find enclosed herewith an intimation regarding date schedule for
conducting AIBE-X-Examination issued by the Bar Council of India for information of all
the concerned advocates.

Yours Sincerely



(Muhammad Yousuf Wani)
Pr. District and Sessions Judge/
Registrar Judicial High of J&K
at Srinagar.

Copy to NIC for uploading this communication alongwith the notification on Official
Website of the Hon'ble High Court of J&K

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भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)
21, Rouse Avenue Institutional Area, New Delhi - 110 002

BCED: 39/ 2017

dated : 18.1.2017

All the Secretaries
Of the State Bar Councils

Sub: Date schedule for conducting AIBE- X Examination.

Sir/ Madam,

Bar Council of India is conducting AIBE-X examination on 26th March, 2017. Details process of online & offline registration is available on AIBE website i.e. at allindiabarexamination.com. Date schedule of the AIBE- X examination is as follows:-

Date schedule for AIBE – X Examination

Activity	Important dates
Online registration begins from	16 th January, 2017
Offline registration forms sales begin from	16 th January, 2017
Bank payment through challan starts from	17 th January, 2017
Online registration and Offline forms sales closes	26 th February, 2017
Last date for payment of challan for online and offline application	28 th February, 2017
Last date for completion of online form	02 nd March, 2017
Last date for receiving offline application forms at BCI - Delhi	07 th March, 2017
Online release of admit cards for online and offline application	15 th March, 2017
Date of Examination	26 th March, 2017

“ Council reserves that right to extend the said examination date in case of unavoidable circumstances. In that case, any request for refund/ adjustment of fees shall not be entertained.”

: 2:

You are requested to kindly give wide publicity of the Examination schedule and circulate this date schedule to all the concerned including to all the Bar Associations of your respective Bar Council, so that all eligible candidates can apply for the AIBE-X examination.

It is made clear that AIBE examination is mandatory for all the advocates, who have graduated in Law after academic year 2009-2010 i.e. who have passed their LLB Degree on & after for 1st July, 2010.

Yours sincerely,


JOINT SECRETARY